GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA UNSTARRED QUESTION No. 1661

ANSWERED ON AUGUST 03, 2021/SRAVANA 12, 1943 (SAKA)

Loans sanctioned under PMMY

1661. SHRI RAJMANI PATEL:

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of loans sanctioned, the amount sanctioned and amount disbursed under the Pradhan Mantri MUDRA Yojana (PMMY) in the last five years, year-wise;
- (b) whether the Pradhan Mantri MUDRA Yojana (PMMY), as envisioned, achieved an inclusive, sustainable, and value-based entrepreneurial culture;
- (c) if so, the details thereof and, if not, the reasons therefor; and
- (d) the steps being taken by Government to increase sustainable entrepreneurial culture in India?

ANSWER

Minister of State in the Ministry of Finance (DR. BHAGWAT KARAD)

- (a) Year-wise details of the loans provided under the Pradhan Mantri Mudra Yojana (PMMY) are provided in the Annexure to this reply.
- (b) and (c) Under PMMY, institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) for entrepreneurial activities to micro/small business units which help in creating income generating activities in sectors such as manufacturing, trading, services and activities allied to agriculture.

As per data uploaded by MLIs on Mudra portal, as on 31.03.2021, over 29.55 crore loans involving a sanctioned amount of Rs. 15.52 lakh crore with disbursement of Rs. 15.07 lakh crore have been provided under PMMY across the country since inception of the Scheme in April 2015. Out of the total number of loans sanctioned under PMMY, the share of Women Entrepreneurs and SC/ST/OBC Entrepreneurs are 68% and 51% respectively. Further, more than 6.80 crore loans amounting to Rs. 5.20 lakh crore have been extended to New Entrepreneurs/Accounts.

- (d) As apprised by Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, the Government has taken various steps towards encouraging entrepreneurial culture in the country. These *inter-alia*, include:-
- A Fund of Funds for startup Scheme (FFS) with corpus of Rs. 10,000 crores has been setup to meet the funding needs of Startups. This has resulted in establishment of one of the largest startup ecosystem in the world with more than 50,775 recognized Startups.
- An outlay of Rs. 1.97 lakh crore has been announced in Union Budget 2021-22 for Production linked Incentive (PLI) schemes for 13 key sectors for 5 years, starting from FY 2021-22.
- An Investment Clearance Cell (ICC) to provide facilitation and support to businesses through a one-stop digital platform – the central Single Window System (SWS) is being set up.
- The introduction of the National Intellectual Property Rights (IPR) Policy, 2016 is a giant leap by the Government to spur creativity and stimulate innovation.

Annexure as referred to in respect of Rajya Sabha Unstarred Q No. 1661 for reply on 03.08.2021			
	for reply on	05.08.2021	
[Amount in Rs. Crore]			
Financial Year	No of A/Cs	Sanctioned Amt	Disbursement Amt
2015-16	3,48,80,924	1,37,449	1,32,955
2016-17	3,97,01,047	1,80,529	1,75,312
2017-18	4,81,30,593	2,53,677	2,46,437
2018-19	5,98,70,318	3,21,723	3,11,811
2019-20	6,22,47,606	3,37,496	3,29,715
2020-21	5,07,35,046	3,21,759	3,11,754
Total	29,55,65,534	15,52,632	15,07,985
Source: Data uploaded on Mudra Portal by Member Lending Institutions (MLIs)			